

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE**

**Misc. Application No. 19/2024 (WZ) in**

**Original Application No. ~~39/2025~~ (WZ)**

205/2024

Nagari Hakka Sangharsh Samiti & Ors.

---Applicant

Vs

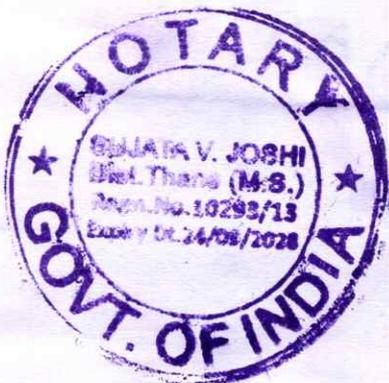
Mira Bhayander Municipal Corporation & Ors

--Respondents

**Additional Affidavit on behalf of Respondent No.2- Maharashtra  
Pollution Control Board (MPCB)**

I, Anand Katole , Aged -Adult, Occupation-Service, the Sub-Regional Officer, having my office at 5<sup>th</sup> Floor, Office Complex Building, Near Mulund Checknaka, Wagle Estate, Thane- 400604, do hereby state on solemn affirmation as under :-

1. I say and submit that I am filing this Additional Affidavit in compliance of the Order dated 20/01/2026 passed by the Hon'ble NGT, wherein, the Hon'ble NGT directed the MPCB to file an Additional Affidavit stating that site in question as whether there lies the landfill site also or not.
2. I say and submit that in order to verify the present status, the officials of the Respondent Board at Thane visited the site in question on 06/02/2026 and observed that the Respondent Board

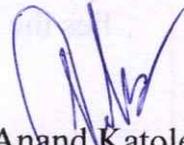


has granted Authorization on 04/08/2025, which is valid upto 30/06/2030 for solid waste processing / Recycling / treatment facility - Bio-Composting & RDF (460 MT/Day). M/s. Saurashtra Enviro Projects Pvt. Ltd. is a operating agency. RDF quantity is around 150 MT/D is disposed through cement industry and composting quantity is around 350 MT/D is used as manure. During visit land filling site work is in progress.. Total legacy waste accumulated at Uttan site is around 9,66,000 MT, Bio mining works started since November-2025. As on date 10,000 MT legacy waste segregated. A copy of the Visit Report alongwith photographs dated 06/02/2026 is annexed herewith as an **Annexure I.**

3. I say and submit that at present the landfill site is under construction.

Solemnly affirmed on this 11 day of Feb 2026 at Thane

For and on behalf of the  
Maharashtra Pollution Control Board



(Anand Katole)  
Sub Regional Officer Thane -II

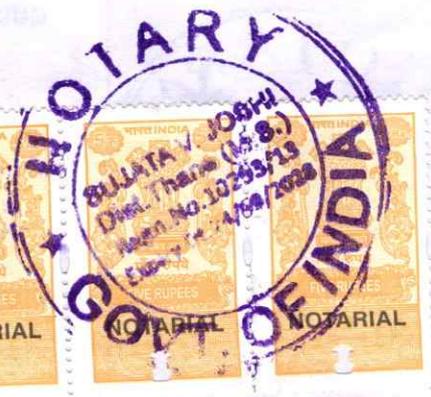


BEFORE ME  
NOTARY

SUJATA V. JOSHI  
ADVOCATE & NOTARY  
101/102, Vishal Bldg., Station Road,  
Kaliwa (W), Thane -400 605.

NOTED & REGISTERED  
Sr. No. 1214/2026

11 FEB 2026





## Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

### Visit Report

#### General Information

**IMIS ID :** MPCB-CONSENT-0000067322

**Industry Name :** Mira Bhandar Municipal Corporation

**Address :** INDIRA GANDHI BHAVAN, CHATRAPATI SHIVAJI MAHARAJ MARG, BHYANDAR WEST, DIST. THANE, Tal. Thane, Dist. Thane

**Pincode :** 000000

**Category :** Local Bodies(STP/MSW)

**Email :** jnnurm.mbmc@gmail.com

**Phone :** 9773060478

**Visit Scheduled On :** 05/02/2026

**Last date of visit :** 06/02/2026

**Visited by :** Mrs. Smita Vanave(FO-Thane II)



#### Visited On

Visited Industry on :05/02/2026

Email Address of Unit :swm.project@mbmc.gov.in

Telephone Number of Unit :9773060478

#### Siting Criteria

Siting Criteria : No

#### Location

Notified Industrial area : No

Detail : -

Planning Authority : MBMC

#### Visit For

Visit For : Application

Applied For : Renewal of Consent to Operate

#### Previous Consent Detail

Consent UAN No.	Date	Validity	Capital Investment	Verified By
.MPCB MSW_AUTH-0000001038	04-08-2025	30-06-2030	0	-

#### Environment Clearance

Is EC Applicable : No

**Production Details**

Product Name	Quantity(As consent)	Unit(As consent)	Quantity(Actual)	Unit(Actual)	Operational Issue
Bio-Composting & RDF (460 MT/Day)	460	MT/Day	0	--NA--	No

**Waste Water Management**

Source of water :

1) Surface

Surface Detail : -

Authority Permission : MBMC

2) Surface

Surface Detail : -

Authority Permission : MBMC

**Deviation In:**

Water Consumption : No

Detail: NA

Effluent : No

Detail: NA

Sewage : No

Detail: NA

**Whether Industrial effluent generated : No****Whether Domestical effluent generated : No**

		Industrial		Domestic	Gardening
		Process	Cooling		
Generation in m3/day	As per consent				0
	Actual				0

**Treatment System**

	Industrial	Domestic
Primary :		
Secondary :		
Tertiary :		
Advanced :		

**JVS sample collection (Water)**

JVS sample collected for Water : No

Detail : NA

**Previous JVS Records (Water)**

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
1	MPCB-JVS-151025011	BR-0104185	Water	JVS	Payment Pending	YES Link : <a href="#">Download</a>
2	MPCB-JVS-151025011	BR-0104186	Water	JVS	Payment Pending	YES Link : <a href="#">Download</a>
3	MPCB-JVS-151025011	BR-0104187	Water	JVS	Payment Pending	YES Link : <a href="#">Download</a>
4	MPCB-JVS-151025011	BR-0104188	Water	JVS	Payment Pending	YES Link : <a href="#">Download</a>
5	MPCB-JVS-151025011	BR-0104189	Water	JVS	Payment Pending	YES Link : <a href="#">Download</a>

**Air Pollution Aspect**

1) Details of emission : No

#	Source	Fuel Name	Fuel Quantity	Fuel Unit	Control Equipment Installed	Stack Height(mtrs)	Operational Issue
Record not found.							

2) Differential in existing source of emission : No

**JVS sample collection (Air)**

JVS sample collected for Air : Yes

Source :

Parameter : Fluoride

Prescribed Value :

**Previous JVS Records (AIR)**

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
1	MPCB-JVS-150524077	BR-0070125	Air	Ambient	Payment Pending	YES Link : <a href="#">Download</a>

**Hazardous Waste Generation**

Difference in exiting waste generation : No

**Non Hazardous Waste Generation**

Difference in exiting waste generation : No

**Any specific Conditions**

	Condition	Compliance
Consent		
Directions		
Environment Clearance		
Any NGT / Court order		

#### Bank Guarantee

BG Imposed :

#### Remark

#	Statutory Submissions	Financial Year	Within Time	Whether any deviation waste generation & disposal (less/more )
				Record not found.

#### Penal Charges

Penal Charges : No

#### OCEMS

Is Mandatory : Not Mandatory

Detail : NA

Connected to MPCB server : No

Detail : NA



#### Green Coverage

Green Coverage : No

Detail : NA

#### Any Specific Observation

Any Specific Observation : Board has granted Authorization on 04.08.2025, valid upto 30.06.2030 for solid waste processing / Recycling / treatment facility - Bio-Composting & RDF (460 MT/Day). M/s. Saurashtra Enviro Projects Pvt. Ltd. Is operating agency. RDF quantity is around 150 MT/D is disposed through cement industry and composting quantity is around 350 MT/D is used as manure. During visit land filling site work is in progress. Photograph enclosed. MBMC has given work order on 01.03.2023. Total legacy waste accumulated at Uttan site is around 9,66,000 MT, Bio mining works started since November-2025. As on date 10,000 MT legacy waste segregated. ETP provided for leachate treatment. ETP consist of primary, secondary with first stage RO. During visit JVS sample collected.

#### Previous legal action detail

Record not found.

#### Whether unit complied

Whether unit complied : Yes